

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/56(KB)2019
IA(I.B.C)/894(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SIMPLEX PROJECTS LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Ichchha Kalash, Adv.] For RP/Applicant

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/894(KB)2024**
 - a) This application has been filed by the Simplex Projects Ltd. the Applicant herein to place on record the report on the re-construction of the Committee of Creditors as on 17.04.2024. The true copy of the report is placed at pages 19 to 21 in Annexure A-4 of this application.
 - b) This application is supported by an affidavit which is placed at pages 7 to 11. The Report on the re-construction of the Committee of Creditors is taken on record accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH